

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/53084/2024	KRUSHNA CHANDRA MOHANTY VS M/S. PANCHADEEP CONSTRUCTION LTD.,BHUBANESWAR	RAJJET ROY VS	// ( //	AOR20220001462C202400047
2	D-ARBP/53085/2024	KANCHAN SHETHY VS ROYAL AUTOMOBILES,BHUBANESWAR	RAJJEET ROY VS	// ( //	AOR20220001462C202400046
3	D-ARBP/53100/2024	SOM KUMAR NARULA VS SURENDRA KUMAR TIBAREWAL	G.S.SAMANTRAY VS	// ( //	
4	D-BLAPL/38396/2024 BLAPL/12874/2024	LAXMIDHAR SAHOO @ LUCKY VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000014/2024	AOR20220001247C202400037
5	D-BLAPL/38398/2024	SADHU @ SADHAB NAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	KHUNTUNI /187 /2024 ( //	
6	D-BLAPL/38402/2024 BLAPL/12872/2024	ASHISH DAHYABHAI GOHIL VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /48 /2024 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001143/2024	
7	D-BLAPL/38403/2024	GURUDEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /50 /2019 ( //	AOD20240000391C202400115
8	D-BLAPL/38406/2024 BLAPL/12831/2024	GANESH KHATUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /77 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000058/2024	
9	D-BLAPL/38410/2024	ABHISEK VERMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BINIKA /413 /2024 ( //	
10	D-BLAPL/38412/2024	TRIPATI DAS @ BAYA DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BHANJANAGAR /700 /2022 ( //	
11	D-BLAPL/38416/2024	AMOSH DIGAL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KHAJURIPADA /31 /2020 ( //	

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12	D-BLAPL/38419/2024	JEET @ ABHIJEET MOHURIA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /61 /2023 () //	
13	D-BLAPL/38421/2024	ANIL KUMAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /169 /2024 () //	
14	D-BLAPL/38435/2024	ARABINDA BAGHA @ ARBINDA BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /79 /2023 () //	
15	D-BLAPL/38438/2024	SHANKAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KUMBHARAPARA /386 /2024 () //	
16	D-BLAPL/38439/2024	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	HARAPRASAD SAHU VS	DIGAPAHANDI /422 /2024 () //	AOR20220001268C202400010
17	D-BLAPL/38440/2024	PRABACHAN @ PRABHANJAN KABI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADACHANA /386 /2024 () //	
18	D-BLAPL/38445/2024	TUKUNA PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /768 /2024 () //	
19	D-BLAPL/38446/2024	AYAZ MOHAMAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAYAPALLI P.S. /75 /2024 () //	AOD20220004505C202400087
20	D-BLAPL/38449/2024	BABUL NAYAK VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	//0 () //	
21	D-BLAPL/38463/2024	SANGRAM DEHURIA @ BABULI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANTAMAL /157 /2024 () //	
22	D-BLAPL/38469/2024	KARUNA @ KARUNAKAR TAREI @ KARUNA TAREI AMULYA RATNA PANDA VS STATE OF ODISHA	VS	KUAKHIA /448 /2024 () //	
23	D-BLAPL/38473/2024	RAJA @ PRABHUPRASAD MALLIA	RAMANI KANTA PATTANAIAK	AIR FIELD P.S. /1 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38474/2024	RAKESH KUMAR HARICHANDAN	DEEPTI RANJAN JENA	DELANGA /61 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38476/2024	GIRIDHARI MALIK @ TERA	BINI MISHRA	BINJHARPUR /227 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38477/2024	CHAITANYA MURMU	TARA PRASAD MOHAPATRA	BETNOTI /29 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38490/2024	UTKAL KESHARI KHUNTIA @ LULU	AMLAN SHAKTI PAUL	BALIANTA P.S. /365 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38493/2024	GOLU KUMAR GIRI	SOUMYA RANJAN DAS	UDITNAGAR /325 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38498/2024	LIPIKA NAYAK	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38502/2024	GANESH SINGH @ GANESHA SINGH	KHUSBU PANIGRAHI	NILGIRI /17 /2021	AOR20220002787C202400154
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38503/2024	RAJA @ RAJENDRA BARLA	LOKANATH NAIK	JAGATPUR /358 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMAPL/53088/2024	SURENDRANATH DAS	ADV.	//	
		VS	VS	()	
		H.R.UNMATCHED SYSTEMS PVT.LTD.		//	
33	D-CMAPL/53175/2024	NARENDRA BADU	ADV.	//	
		VS	VS	()	
		MAHESWAR BARIK		//	
34	D-CMAPL/53178/2024	GOURANGA MAHAL	ADV.	//	
		VS	VS	()	

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35	D-CMP/53017/2024	MAHESWAR BARIK RAMESH CHANDRA AGRAWAL VS	SITANSHU KUMAR DEY VS	// // 0	
36	D-CMP/53034/2024	ASHIS KUMAR AGRAWAL GADADHAR MISHRA VS	SWARUP KUMAR PATNAIK VS	// // 0	AOR20220003583C202400011
37	D-CMP/53203/2024	BIRAJA DEVI RAJKISHORE DASH VS	PRAJNA SARITA MOHANTY VS	// // 0	
38	D-CONTC/53032/2024	BHAGIRATHI NAYAK PRASHANTA KUMAR SAHOO VS	ADV. VS	// // 0	
39	D-CONTC/53053/2024	SALINI PANDIT, I.A.S, PABITRA KUMAR PANDA VS	ADYASIDHI MISHRA VS	// // 0	
40	D-CONTC/53056/2024	MAYADHAR SAHU, D.E.O, GAJAPATI ASHOK MISHRA VS	ADV. VS	// // 0	
41	D-CONTC/53061/2024	ASHWANI KUMAR, MD AND CEO, KOLKATA DR. KALYANI RATH VS	RAJIB RATH VS	// // 0	
42	D-CONTC/53064/2024	ARABIND AGRAWAL, COMM-CUM-SECY, HIGHER EDUCATION KAILASH CHANDRA SAHOO VS	ADV. VS	// // 0	
43	D-CONTC/53081/2024	ANIL KUMAR MOHANTY, OAS HEMANTA KUMAR SAHU VS	ADV VS	// // 0	AOD20240000001C202400388
44	D-CONTC/53104/2024	YAMINI SARANGI, STATE PROJECT DIRECTOR, OSEPA SANJUKTA PATTNAIK VS	ADV. VS	// // 0	
45	D-CONTC/53107/2024	SALINI PANDIT, IAS GURUNATH BRAHMA VS	ADV. VS	// // 0	
		SALINI PANDIT, IAS		//	

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46	D-CONTC/53110/2024	SANJITA DAS VS ASHISH THAKARE, IAS	ADV. VS	// ()	
47	D-CONTC/53115/2024	SUKANTA KUMAR PRADHAN VS SUCHITRA PARAMGURU, CIVIL JUDGE, SENIOR DIVISION, CUTTACK	BANSHIDHAR BAUG VS	// ()	AOR20220002374C202400030
48	D-CONTC/53135/2024	BASANTA KUMAR PATRA VS DR. USHARANI SAHU, ADDL. CHIEF SECY, HEALTH AND F.W, ODISHA	ADV. VS	// ()	
49	D-CONTC/53141/2024	SABITA MOHANTY VS KALI PRASANNA MOHAPATRA, I.A.S, KHURDA	ADV. VS	// ()	
50	D-CONTC/53143/2024	BIJAY KUMAR KAR VS SHALINI PANDIT, I.A.S	ADV. VS	// ()	
51	D-CONTC/53151/2024	MAHENDRA KUMAR GUIN VS SHALINI PANDIT, I.A.S	ADV. VS	// ()	
52	D-CONTC/53157/2024	KHAGESWAR SAHOO VS PRANGYAN PARINITA PRUSTY, TAHASILDAR, KENDRAPARA	SABITA RANJAN PATTNAIK VS	// ()	
53	D-CRLA/38423/2024	NARAYAN SETHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /220 /2003 ()	
54	D-CRLA/38447/2024	SUNIL KUMAR PRADHAN@TIKU@CHIKU VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BAGHAMARI /98 /2022 ()	AOR20220001297C202400135
55	D-CRLA/38467/2024	PUSPARAJ MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /61 /2021 ()	
56	D-CRLA/38472/2024	PRESTIGE PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /319 /2015 ()	
57	D-CRLA/38479/2024	RAJESH CHHURIA	SAROJ KUMAR PATI	BHEDEN /111 /2013	AOR20220004653C202400009

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/38505/2024	BISWA BHUSAN BISWAL	RAMANI KANTA PATTANAİK	EOW,BHUBANESWAR /21 /2019	
		VS	VS	()	
		STATE OF ODISHA (O.P.I.D.)		//	
59	D-CRLMA/38414/2024	YASHWANT DEV DAS	MUKESH PANDA	/ /0	
		VS	VS	()	
		STUTI SOURAVA MUDULI		//	
60	D-CRLMC/38400/2024	SHEIKH MAIRAJUL HAQUE	AFRAAZ SUHAIL	BARANGA /157 /2019	AOD20240000544C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/38401/2024	NIHAR NALINI SARANGI	SOUMENDRA PATTANAİK	CHANDRASEKHARPUR /16 /1996	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/38407/2024	SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	SAMBALPUR VIGILANCE /73 /2018	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
63	D-CRLMC/38409/2024	GIRIJA PRASAD MOHANTY	P.ANUP DASH	ATHGARH /178 /2014	AOD20220004458C202400013
	CRLMC/4838/2024	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)	
		STATE OF ODISHA		CT/0000354/2014	
64	D-CRLMC/38415/2024	TUKUNA @ BICHITRA KUMAR SAHOO	NISHIKANTA MISHRA	SALIPUR /170 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/38417/2024	LALITA MOHAN SAHOO @ RINKU	SAPAN KUMAR LENKA	CHAULIAGANJA /283 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/38430/2024	BULU @ PRADEEP KUMAR HAZARY	RAVI SHANKAR SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/38452/2024	ANANTA KU. PADHAN	BIDYADHAR MANSING	TITILAGARH /144 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/38457/2024	KUNA BADHEI @ AMULYA MOHAPATRA	TRILOCHAN BARIK	CAPITAL P.S. /381 /2017	
		VS	VS	()	

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69	D-CRLMC/38458/2024	STATE OF ODISHA LAXMAN@LAKSHMAN SAHA VS	DR. PRASANTA KUMAR MISHRA VS	// HATIBARI /57 /2022 ()	
70	D-CRLMC/38465/2024	STATE OF ODISHA JAMBESWAR PATRA VS	MANORANJAN MISHRA VS	// /0 ()	
71	D-CRLMC/38471/2024	KRUSHNA CHANDRA PATRA V.SRINIBAS RAO VS	DEEPTI RANJAN JENA VS	// KABISURYANAGAR /130 /2014 ()	
72	D-CRLMC/38475/2024	STATE OF ODISHA LOOK AT ME ENTERPRISE, BALASORE VS	VIVEKANANDA JENA VS	// /0 ()	
73	D-CRLMC/38486/2024	STATE OF ODISHA SANTOSH KUMAR PAUL VS	GOURAV MOHANTY VS	// CHANDRASEKHARPUR /305 /2024 ()	
74	D-CRLMC/38495/2024	STATE OF ODISHA RATHA PUNJI VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// TUREIKELA /10 /2015 ()	AOD20240000510C202400018
75	D-CRLMP/38420/2024	STATE OF ODISHA SOUBHAGINI BEHERA VS	BIPIN KUMAR NAYAK VS	// /0 ()	
76	D-CRLMP/38442/2024	STATE OF ODISHA MAHADEO BODAIK VS	ANJAN KUMAR BISWAL VS	// /0 ()	
77	D-CRLMP/38478/2024	STATE OF ODISHA ELIZABETH SAHOO VS	TAPAN KUMAR SWAIN VS	// NIALI /408 /2024 ()	AOR20220004106C202400045
78	D-CRLMP/38489/2024	STATE OF ODISHA NIYATI DAS VS	SATYAJIT MOHAPATRA (2) VS	// SAHADEV KHUNTA /327 /2020 ()	
79	D-CRLREV/38424/2024	REGISTRAR, CIVIL COURT, BALASORE MURALIDHAR MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// /0 ()	
		SANJUKTA NAYAK		//	

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80	D-EXP/53083/2024	BINODINI TRIPATHY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
81	D-FAO/53102/2024	MANAGER,T.P.HUB,NATIONAL INSURANCE CO. LTD. VS BISHAN DAS	MAHITOSH SINHA VS	// 0 //	
82	D-GUAP/53109/2024	SUSANTA KUMAR PAL VS BIDYANJANA DAS	ANJAN KUMAR BISWAL VS	// 0 //	
83	D-GUAP/53113/2024	HRUDAY RANJAN MOHANTA VS PANKAJINI MOHANTA	ANJAN KUMAR BISWAL VS	// 0 //	
84	D-MACA/53031/2024	BISWANATH CHOUDHURY VS DILLIP KUMAR ROUT	PRADEEP KUMAR MISHRA VS	// 0 //	
85	D-MACA/53060/2024	M/S. ORIENTAL INSURANCE CO. LTD., BALASORE VS JHANO MURMU @ KISKU	AMIT KUMAR NATH VS	// 0 //	
86	D-MACA/53097/2024	D.M.,NATIONAL INSURANCE CO.LTD.,KHURDA VS LAXMIPRIYA SAHOO	MAHITOSH SINHA VS	// 0 //	
87	D-MACA/53122/2024	PRIYA RANJAN PATRA VS SUSIL KUMAR ROUT	SOMANATH NANDA VS	// 0 //	
88	D-MACA/53188/2024	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS MANJUNITA SABAR	ABAS ALI KHAN VS	// 0 //	
89	D-MACA/53191/2024	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE CO. LTD., JAYAPUR VS SANJAYA KUMAR BISOI	ADAM ALI KHAN VS	// 0 //	
90	D-MACA/53197/2024	G.M.,M/S SRIRAM GENERAL INSURANCE CO.LTD. VS BIJAYA LAXMI PANDA	ADAM ALI KHAN VS	// 0 //	
91	D-MACA/53199/2024	THE TATA AIG GENERAL INSURANCE CO. LTD., KOLAKOTA	ADAM ALI KHAN	//	

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		VS	VS	()	
		PARSURAM SAHU		//	
92	D-MATA/53067/2024	GOBARDHAN LAL SHARMA	JNYANANANDA PANDA	//	
		VS	VS	()	
		KIRAN SHARMA@MEHER		//	
93	D-MATA/53092/2024	NEHA MEHER	SEVATI SOREN	//	
		VS	VS	()	
		THAHIKAR MEHER		//	
94	D-STREV/53054/2024	STATE OF ODISHA	SUNIL MISHRA,S.C	//	AOR20220001381C202400022
		VS	VS	()	
		M/S NATIONAL ALUMINIUM COMPANY LIMITED		//	
95	D-TRP(C)/53153/2024	BISHNU PRIYA MISHRA	AMITAV TRIPATHY	//	
		VS	VS	()	
		PRINCE LUCKY		//	
96	D-TRPCRL/38500/2024	DEBARAJ BEHERA	TANMAYA KUMAR MOHANTY	//0	
		VS	VS	()	
		SANTILATA BEHERA@BEHARI		//	
97	D-WA/53018/2024	STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//	LOD20240000194C202400282
		VS	VS	()	
		RAJKISHORE PARIDA		//	
98	D-WA/53019/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	//	LOD20240000194C202400283
		VS	VS	()	
		PRASANTA KUMAR MOHANTA		//	
99	D-WA/53020/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400361
		VS	VS	()	
		KANHU CHARAN GOCHHAYAT		//	
100	D-WA/53022/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400284
		VS	VS	()	
		DHANANJAYA KAR		//	
101	D-WA/53023/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400284
		VS	VS	()	
		PRASANT KUMAR DALEI		//	
102	D-WA/53024/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	//	LOD20240000172C202400360
		VS	VS	()	

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103	D-WA/53025/2024	PRASANTA KUMAR MISHRA STATE OF ODISHA VS	SACHIDANANDA NAYAK, A.S.C. VS	// // ()	LOD20240000200C202400281
104	D-WA/53026/2024	SABITA PATRA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400282
105	D-WA/53027/2024	SANTOSH KUMAR SAHOO STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400283
106	D-WA/53028/2024	SAMBHUNATH SETHY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400362
107	D-WA/53038/2024	LALIT MOHAN MOHANTY ODISHA STATE WEREHOUSING CORPORATION, BBSR	RAGENDRA KUMAR MOHANTY VS	// // ()	
108	D-WA/53051/2024	BISHNU CHARAN PATI STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000200C202400286
109	D-WA/53055/2024	SEBEYAN HORO STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202400288
110	D-WA/53057/2024	DILLIP KUMAR BANICHHUR STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202400289
111	D-WA/53058/2024	SANJAY KUMAR BRAHMA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000200C202400287
112	D-WA/53063/2024	SARASI PARIDA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000200C202400289
113	D-WA/53069/2024	PRADIPTA KUMAR SAHU STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000194C202400291
		RANJAN KUMAR SETHI		//	

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114	D-WA/53071/2024	STATE OF ODISHA VS ANIL KUMAR MAHANTA	SURYA NARAYAN PATNAIK, A.G.A. VS BIBEKANANDA NAYAK	// () //	LOD20240000172C202400363
115	D-WA/53072/2024	MANOJ KUMAR VS UNION OF INDIA	BIBEKANANDA NAYAK VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000194C202400292
116	D-WA/53074/2024	STATE OF ODISHA VS TAPAN KUMAR SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000194C202400290
117	D-WA/53076/2024	STATE OF ODISHA VS JADUNATH NAIK	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000200C202400290
118	D-WA/53077/2024	STATE OF ODISHA VS KISHOR KUMAR ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000194C202400293
119	D-WA/53093/2024	STATE OF ODISHA VS RUPU ORAM	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000200C202400288
120	D-WA/53094/2024	STATE OF ODISHA VS SURENDRA KUMAR SWAIN	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000172C202400364
121	D-WA/53095/2024	STATE OF ODISHA VS SAROJ RANJAN PARIJA	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000194C202400295
122	D-WA/53111/2024	STATE OF ODISHA VS BIRANCHI NARAYAN BARIK	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000200C202400291
123	D-WA/53112/2024	STATE OF ODISHA VS LALIT MOHAN BADI	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000194C202400294
124	D-WA/53117/2024	STATE OF ODISHA VS GITARANI SONAR	SURYA NARAYAN PATNAIK, A.G.A. VS SURYA NARAYAN PATNAIK, A.G.A.	// () //	LOD20240000172C202400365
125	D-WA/53118/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000172C202400365

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SABITA PATEL		//	
126	D-WA/53163/2024	SANJAY KUMAR PATEL	SOUMENDRA PATTANAİK	//	
		VS	VS	()	
		MAHANADI COALFIELD LTD., BURLA		//	
127	D-WP(C)/53016/2024	KAMALA KUMARI SETHI	BHABANI SANKAR TRIPATHY (1)	//	
	WP(C)/32239/2024	VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/53021/2024	ANIL KUMAR BISWAL	BABITA KUMARI PATTANAİK	//	
	WP(C)/32222/2024	VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/53029/2024	MANDEEP SINGH	ASHIS KUMAR MISHRA	//	
	WP(C)/32300/2024	VS	VS	()	
		THE DIRECTOR GENERAL OF RAILWAY PROTECTION FORCE, RAILWAY BOARD, NEW DELHI		//	
130	D-WP(C)/53030/2024	BAPTIST CHURCH, CHANDBALI, BHADRAK	GOPINATH MISHRA	//	
	WP(C)/32247/2024	VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/53033/2024	SATYABHAMA DEVI WELFARE TRUST, KHURDA	GOPINATH MISHRA	//	
	WP(C)/32250/2024	VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/53035/2024	SUPERINTENDING ENGINEER, BETNOTI CANAL DIVISION, BISHRADAS.C	SUNIL K. MISHRA	//	LOD20240000194C202400285
		VS	VS	()	
		ASSISTANT PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER, KEONJHAR		//	
133	D-WP(C)/53036/2024	SUPERINTENDING ENGINEER, BETNOTI CANAL DIVISION, BISHRADAS.C	SUNIL K. MISHRA	//	LOD20240000194C202400286
		VS	VS	()	
		ASSISTANT PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER, KEONJHAR		//	
134	D-WP(C)/53037/2024	KUMUDINI MOHANTY	GAJENDRANATHA ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/53039/2024	SUNITA KUMARI PATTANAYAK	MANOJA KUMAR KHUNTIA	//	
	WP(C)/32227/2024	VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/53040/2024	DIPTIMAYI MAHAPATRA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	

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137	D-WP(C)/53041/2024	STATE OF ODISHA MOHINI BISWAL VS	PRANAB RANJAN CHHATOI VS	// // 0	
138	D-WP(C)/53042/2024	STATE OF ODISHA DEBABANCHHITA PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0	
139	D-WP(C)/53043/2024	STATE OF ODISHA SANDHYARANI BEHERA @ BEHARA VS	ALOK KUMAR PANDA VS	// // 0	
140	D-WP(C)/53044/2024 WP(C)/32298/2024	STATE OF ODISHA SAYED SANAULLA VS	PABITRA KUMAR NAYAK VS	// // 0	
141	D-WP(C)/53045/2024	THE STATE OF ODISHA SAROJINI PATIKA VS	PRANAB RANJAN CHHATOI VS	// // 0	
142	D-WP(C)/53046/2024	STATE OF ODISHA HARI MAHANANDIA VS	PRANAB RANJAN CHHATOI VS	// // 0	
143	D-WP(C)/53047/2024	STATE OF ODISHA GANESH PRASAD PANDA VS	PADMANAV BHUTIA VS	// // 0	
144	D-WP(C)/53048/2024	STATE OF ODISHA JAYANTA TRIPATHY VS	RANJIT MOHANTY VS	// // 0	
145	D-WP(C)/53049/2024	STATE OF ODISHA PRADEEP GOCHHAYAT VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
146	D-WP(C)/53050/2024	AXIS BANK, AHMEDABAD, GUJURAT RABINDRA KUMAR ROUTARAY VS	NIRANJAN PANDA VS	// // 0	
147	D-WP(C)/53052/2024	STATE OF ODISHA BHUSHAN POWER AND STEEL LTD., SAMBALPUR VS	SASWAT KUMAR ACHARYA VS	// // 0	
		TAHASILDAR, RENGALI, SAMBALPUR		//	

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148	D-WP(C)/53059/2024	BIDU BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
149	D-WP(C)/53062/2024	DIBAKAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
150	D-WP(C)/53065/2024	SABITA MISHRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
151	D-WP(C)/53066/2024	BASANTI ROUT @ BASANTILATA ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
152	D-WP(C)/53068/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400168
153	D-WP(C)/53070/2024 WP(C)/32256/2024	MANOJ DIGAL @ MANOJ KUMAR DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //	
154	D-WP(C)/53073/2024	BIDYADHAR SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
155	D-WP(C)/53075/2024	HADIBANDHU PRADHAN VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //	
156	D-WP(C)/53078/2024	ASHA RANI HANS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
157	D-WP(C)/53079/2024	BIKASH MAHAPATRA @ PATRA VS CHANDRA MAHAPATRA	BYOMOKESH SAHOO VS	// 0 //	
158	D-WP(C)/53080/2024	MAKARDHWAJA BARGE VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400167
159	D-WP(C)/53082/2024	BINAPANI SAHOO	PRATAP CHANDRA MISHRA	//	

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		VS	VS	()	
160	D-WP(C)/53086/2024	MOHAPATRA RAJANIKANTA BHANJA NIRANJAN DAS	GOPAL PRASAD JENA	//	
		VS	VS	()	
161	D-WP(C)/53087/2024	THE STATE OF ODISHA MAA BISHALAXMI S.H.G. UDYAN, RAJANAGAR, KENDRAPARA	PRABODHA CHANDRA GHADAI	//	
		VS	VS	()	
162	D-WP(C)/53089/2024	STATE OF ODISHA SATYABRATA JENA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400093
		VS	VS	()	
163	D-WP(C)/53090/2024	STATE OF ODISHA AHALYA LENKA	BINAYA KUMAR MOHANTY	//	
		VS	VS	()	
164	D-WP(C)/53091/2024	REGIONAL MANAGER, BANK OF BARODA, BUXI BAZAR, CUTTACK M/S. NEELADRI STRUCTURAL ENGINEERING WORKS, PRADEEP, BHUBANESWAR	CHITRA SEN, BHUBANESWAR	//	AOR20220001432C202400018
		VS	VS	()	
165	D-WP(C)/53096/2024	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR TEJRAJ MAKAR	SEVATI SOREN	//	
		VS	VS	()	
166	D-WP(C)/53098/2024	JYOTI BHAISSAL RAMA CHANDRA NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	()	
167	D-WP(C)/53099/2024 WP(C)/32290/2024	STATE OF ODISHA DINESH KUMAR SAHOO	ABHISHEK MOHANTY	//	
		VS	VS	()	
168	D-WP(C)/53101/2024 WP(C)/32313/2024	STATE OF ODISHA DR.SUDHANSHU SEKHAR RATH	SAMEER KUMAR DAS	//	
		VS	VS	()	
169	D-WP(C)/53103/2024	STATE OF ODISHA LOKANATH PADHAN	PITAMBAR PANDA	//	
		VS	VS	()	
170	D-WP(C)/53105/2024	STATE OF ODISHA PURNACHANDRA PADHIAL	ANJAN KUMAR BISWAL	//	
		VS	VS	()	

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171	D-WP(C)/53106/2024	STATE OF ODISHA SAPTPAL SINGH GILL VS B.D.A., BBSR	PRADIPTA VARMA VS	// // 0 //	
172	D-WP(C)/53108/2024	SAMAR KUMAR NAYAK VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA	PRANAB RANJAN CHHATOI VS	// 0 //	
173	D-WP(C)/53114/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
174	D-WP(C)/53116/2024	BISWAJIT ROURAY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //	
175	D-WP(C)/53119/2024	LAMBODAR BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
176	D-WP(C)/53120/2024	M/S. B.R.SPONGE AND POWER LTD, SUNDERGARH VS COMMISSIONER CT AND GST , CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
177	D-WP(C)/53121/2024	AKSHAYA KUMAR MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
178	D-WP(C)/53123/2024	RIKHIRAM CHANDRAKAR VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
179	D-WP(C)/53124/2024	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
180	D-WP(C)/53125/2024	SAMIR KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
181	D-WP(C)/53126/2024	BHABESH KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	

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182	D-WP(C)/53127/2024	DIBAKAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
183	D-WP(C)/53128/2024	M/S. SAMPERK ADVERTISING PRIVATE LTD, CUTTACK VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //	
184	D-WP(C)/53129/2024	PRASANT KUMAR MOHANTY VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //	
185	D-WP(C)/53130/2024	GOURAV DAS VS DEBASMRUTI DAS	RABINDRA KUMAR PRUSTY VS	// 0 //	
186	D-WP(C)/53131/2024	JANARDAN HARICHANDAN VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
187	D-WP(C)/53132/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
188	D-WP(C)/53133/2024	CHANDRAMANI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
189	D-WP(C)/53134/2024	MANAS RANJAN PADHI VS CONTROLLER OF EXAMINATION, MADHUSUDAN LAW UNIVERSITY, CUTTACK	DINESH KUMAR PANDA VS	// 0 //	
190	D-WP(C)/53136/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
191	D-WP(C)/53137/2024	KAIBALYA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
192	D-WP(C)/53138/2024	NIRAKAR BUDHIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
193	D-WP(C)/53139/2024	BHRAMARBAR HOTA	JAGABANDHU DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/53140/2024	CHANDRALOK MARKET WELFARE TRUST	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/53142/2024	SAMAR KUMAR CHATTERJEE	ABHILASH MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/53144/2024	THE MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, HOENOWARI BRANCH, CUTTACK	PRASANTA CHANDRA MISHRA	//	
		VS	VS	0	
		AMULYA KUMAR NAYAK		//	
197	D-WP(C)/53145/2024	SUDHANSU SEKHAR DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/53146/2024	MAA BANADURGA WOMEN S H G , KARANJADIA, BASUDEWPUK, BHALDRAK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/53147/2024	ROJALINI TRIPATHY	K.K.SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/53148/2024	SWARNALATA DHAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ORISSA		//	
201	D-WP(C)/53149/2024	PRADEEPTA KISHORE NAYAK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ORISSA		//	
202	D-WP(C)/53150/2024	RAYA SARDAR	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/53152/2024	HRUDANANADA ACHARYA	AMITAV TRIPATHY	//	
		VS	VS	0	
		CHINMAYEE RATH		//	
204	D-WP(C)/53154/2024	DHABALESWAR PRADHAN	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	

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205	D-WP(C)/53155/2024	STATE OF ODISHA SANTILATA SOREN VS	HEMANTA KUMAR MOHANTA VS	// // 0	
206	D-WP(C)/53156/2024	STATE OF ODISHA SUDHIRANJAN MOHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0	
207	D-WP(C)/53158/2024	STATE OF ODISHA ARJUN MAJHI @ HANSDAH VS	HEMANTA KUMAR MOHANTA VS	// // 0	
208	D-WP(C)/53159/2024	STATE OF ODISHA RABINDRA KUMAR PRADHAN VS	ACHYUTANANDA PATTANAIK VS	// // 0	
209	D-WP(C)/53160/2024	STATE OF ODISHA SECRETARY, PARADIP-JAGATSINGHPUR REGIONAL VS	KAMRUPA KUMAR PRUST (PJRIT) VS	// // 0	
210	D-WP(C)/53161/2024	SRICHARAN BISWAL RAMESH CHANDRA PATNAIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
211	D-WP(C)/53162/2024	STATE OF ODISHA SUDARSAN DALEI VS	SUBAS CHANDRA DAS VS	// // 0	
212	D-WP(C)/53164/2024	STATE OF ODISHA BHANUPRIYA MOHANTY VS	JAGANNATH BHUYAN VS	// // 0	
213	D-WP(C)/53165/2024	STATE OF ODISHA PRADYUMNA KUMAR PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0	
214	D-WP(C)/53166/2024	STATE OF ODISHA SATRUGHAN DALEI VS	SUBAS CHANDRA DAS VS	// // 0	
215	D-WP(C)/53167/2024	STATE OF ODISHA LAMBODHAR PRUSTY VS	MANORANJAN PADHI VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/53168/2024	KSHYAMA PRASAD DURIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
217	D-WP(C)/53169/2024	LIFE LINE JAJPUR TOWN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
218	D-WP(C)/53170/2024	SEEMA SAMANTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
219	D-WP(C)/53171/2024	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
220	D-WP(C)/53172/2024	JHUNU RANI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
221	D-WP(C)/53173/2024	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
222	D-WP(C)/53174/2024	NARGIS JAHAN VS COLLECTOR, BHADRAK	SOUMYA SOCHARITA DEO VS	// 0 //	
223	D-WP(C)/53176/2024	ISWAR CHANDRA JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
224	D-WP(C)/53177/2024	BHAGABAN PATALSINGH VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //	
225	D-WP(C)/53179/2024	BAISHNAB NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/53180/2024	DAMODAR PANIGRAHI VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //	
227	D-WP(C)/53181/2024	PABITRAMOHAN SAHOO	BASUDEV BARIK	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
228	D-WP(C)/53182/2024	ULLASH JENA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/53183/2024	PANKAJINI ROUT	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		BRANCH MANAGER, INDUSIND BANK CONSUMER FINANCE DIVISION, JAIPUR BRANCH, JAIPUR			
230	D-WP(C)/53184/2024	PRAKASH CHANDRA BARIK	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/53185/2024	NIBEDITA DAS	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/53186/2024	INDRAMANI SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
233	D-WP(C)/53187/2024	SURESH CHANDRA GIRI	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/53189/2024	SANGRAM KESHARI ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/53190/2024	RAJKISHORE SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/53192/2024	DR.ABHAYA KUMAR DALAI	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/53193/2024	PRANABANDHU SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/53194/2024	DR. UMA CHAND LAL	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	

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239	D-WP(C)/53195/2024	STATE OF ODISHA ASHOK RAM PATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/53196/2024	STATE OF ODISHA DR.DAMBARUDHAR PARIDA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
241	D-WP(C)/53198/2024	STATE OF ODISHA BHAKTA RANJAN MALLICK VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/53200/2024	STATE OF ODISHA CHUMKI GOUDA VS	RANJIT SAMAL VS	// // 0	
243	D-WP(C)/53201/2024	COLLECTOR, KALAHANDI JYOTSHNA RANI JENA VS	SURESH KUMAR PANDA VS	// // 0	
244	D-WP(C)/53202/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, CHENNAI DR.KANHU CHARAN SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0	
245	D-WP(C)/53204/2024	STATE OF ODISHA DR. JANARDAN BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
246	D-WP(C)/53205/2024	STATE OF ODISHA DR.NIRUPAMA DAS VS	SUBHADUTTA ROUSTRAY VS	// // 0	
247	D-WP(C)/53206/2024	STATE OF ODISHA DR. SABITA MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
248	D-WP(C)/53207/2024	STATE OF ODISHA DR.KRISHNA MOHAN DAS VS	SUBHADUTTA ROUSTRAY VS	// // 0	
249	D-WP(C)/53208/2024	STATE OF ODISHA MADAN MOHAN PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/53209/2024	DR. RAMAKANTA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
251	D-WPCRL/38428/2024	BISWANATH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /115 /2024 () //	
252	D-ABLAPL/38394/2024 ABLAPL/14704/2024	GAUTAM RANA @ GAUTAM KUMAR RANA VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	ATHGARH /316 /2024 () //	
253	D-ABLAPL/38395/2024	PRAMOD KUMAR MAHAPATRA@JATA NANA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202400153
254	D-ABLAPL/38397/2024 ABLAPL/14731/2024	SUJIT KUMAR PRUSTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MAHILA (BERHAMPUR) /220 /2024 () //	AOR20220001558C202400215
255	D-ABLAPL/38399/2024	SOURAV CHANDRA SAI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202400152
256	D-ABLAPL/38404/2024	KALYANI MALI VS STATE OF ODISHA(VIG.)	BAIDHAR SAHOO VS	CUTTACK VIGILANCE /15 /2024 () //	
257	D-ABLAPL/38405/2024 ABLAPL/14735/2024	LITU @ SAHAJAD KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /195 /2024 () //	
258	D-ABLAPL/38408/2024	MAGI @ MAGUNI MALIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /79 /2000 () //	
259	D-ABLAPL/38411/2024	SAMIT KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /446 /2024 () //	AOR20220001615C202400005
260	D-ABLAPL/38413/2024	DHANMAT BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELPARA /344 /2024 () //	
261	D-ABLAPL/38418/2024	BIKRAMADITYA PRADHAN	BIPIN KUMAR NAYAK	DELANGA /444 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-ABLAPL/38422/2024	STATE OF ODISHA MIR EKRAMULLAH	DEEPAK KU SAHOO	KENDRAPARA /223 /2024	
		VS	VS	()	
263	D-ABLAPL/38425/2024	STATE OF ODISHA DEBA PRASAD DHAL	RAJKISHORE SWAIN	TANGI /219 /2024	
		VS	VS	()	
264	D-ABLAPL/38426/2024	STATE OF ODISHA CHANDAN KANDI	DEEPAK KU SAHOO	DERABIS /158 /2024	
		VS	VS	()	
265	D-ABLAPL/38427/2024	STATE OF ODISHA MIR AFZAL	DEEPAK KU SAHOO	KENDRAPARA /223 /2024	
		VS	VS	()	
266	D-ABLAPL/38429/2024	STATE OF ODISHA RASMIRANJAN BHOLA	SURYAKANTA DWIBEDI	RANPUR /355 /2024	
		VS	VS	()	
267	D-ABLAPL/38431/2024	STATE OF ODISHA LIPU @ LIPU SAHU	JULU KHANSAMA	AINTHAPALI /407 /2024	
		VS	VS	()	
268	D-ABLAPL/38432/2024 ABLAPL/14725/2024	STATE OF ODISHA KISHOR CHANDRA BARIK	JNYANANANDA PANDA	DASPALLA /311 /2023	
		VS	VS	()	
269	D-ABLAPL/38433/2024	KAUSALYA MAHAKUDA SUNIL KUMAR PRADHAN	JNYANANANDA PANDA	NARASINGHPUR /219 /2024	
		VS	VS	()	
270	D-ABLAPL/38434/2024	STATE OF ODISHA SAHEB PADHAN	BASANTA KUMAR DAS	SAINTALA /516 /2024	
		VS	VS	()	
271	D-ABLAPL/38436/2024	STATE OF ODISHA ALIA BEGUM	PRASANTA KUMAR PANDA	TIRING /51 /2019	
		VS	VS	()	
272	D-ABLAPL/38437/2024	STATE OF ODISHA SUJAN NAIK @ NAYAK	BIRAJA PRASAD NANDA	SEA BEACH /286 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/38441/2024	STATE OF ODISHA DHAN BAHADUR GRUNG @ DHANBAD VS	NIROD KUMAR SAHOO VS	// DHENKANAL TOWN /858 /2024 ()	
274	D-ABLAPL/38443/2024	STATE OF ODISHA SMRUTIREKHA NAYAK VS	AMLAN MOHANTY VS	// JAJPUR SADAR /312 /2024 ()	
275	D-ABLAPL/38444/2024	STATE OF ODISHA NIBEDITA MOHARANA VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /635 /2024 ()	
276	D-ABLAPL/38448/2024	STATE OF ODISHA SABIR KUMAR BARIK VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /467 /2024 ()	AOR20220000138C202400021
277	D-ABLAPL/38450/2024	STATE OF ODISHA PARBATI PRADHAN VS	SATYABRATA DASH VS	// ITAMATI /286 /2024 ()	
278	D-ABLAPL/38451/2024	STATE OF ODISHA S.K.SAKIL VS	PRADEEP KUMAR KUNDU VS	// JAGATPUR /616 /2024 ()	
279	D-ABLAPL/38453/2024	STATE OF ODISHA AJU @ AJAY MOHANTY VS	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /404 /2024 ()	
280	D-ABLAPL/38454/2024	STATE OF ODISHA BIDI @ CHINTU NAYAK VS	SONALI ROUT VS	// AIRPORT /337 /2024 ()	
281	D-ABLAPL/38455/2024	STATE OF ODISHA PITAMBER PANDA VS	SARAT KUMAR ACHARYA VS	// BALIANTA P.S. /531 /2024 ()	
282	D-ABLAPL/38456/2024	STATE OF ODISHA SUKANTA KUMAR BISWAL VS	HRUDANANDA MOHAPATRA VS	// / /0 ()	
283	D-ABLAPL/38459/2024	STATE OF ODISHA PRABIN KUMAR SETHI VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// KARANJIA /396 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/38460/2024	NALINIKANTA PANDA VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	BALIANTA P.S. /531 /2024 () //	
285	D-ABLAPL/38461/2024	SK.RIYAZ QUADRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /318 /2024 () //	
286	D-ABLAPL/38462/2024	MUNTAJ ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /77 /2024 () //	
287	D-ABLAPL/38464/2024	JITU SUNA VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /359 /2024 () //	
288	D-ABLAPL/38466/2024	SUSHANTA PATRA @ SUSHANTA KUMAR PATRA VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /510 /2024 () //	
289	D-ABLAPL/38468/2024	BRAJENDRA KUMAR MOHANTY @ BRIJENDRA KUMAR MOHANTY VS STATE OF ODISHA	BRISOK MOHANTY VS	DARGHA BAZAR /250 /2024 () //	
290	D-ABLAPL/38470/2024	SHER KHAN PATEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /362 /2024 () //	
291	D-ABLAPL/38480/2024	JAHEDA BIBI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /332 /2024 () //	
292	D-ABLAPL/38481/2024	AJIT RANJAN PARIDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CUTTACK VIGILANCE /15 /2024 () //	
293	D-ABLAPL/38482/2024	DISIRI SABAR @ DISRI SABAR VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 () //	
294	D-ABLAPL/38483/2024	TATA BEHERA@TATYA BEHERA VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KRUSHNA PRASAD /200 /2024 () //	AOR20220000014C202400048
295	D-ABLAPL/38484/2024	RAJESH NAYAK	SONALI ROUT	BADAGODA P.S. /757 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/38485/2024	JAGADISH SABAR @ JAGDISH SABAR	AMIT BISWAL	PADMAPUR /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/38487/2024	GUDARIA SABAR	AMIT BISWAL	PADMAPUR /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/38488/2024	ASHISH KUMAR RAY	AMLAN SHAKTI PAUL	BHARATPUR PS /822 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/38491/2024	SATABDI PRADHAN	SANDIPAN MISHRA	DHARMASALA /870 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/38492/2024	SAGAR SWAIN	SATYASHREE MOHANTY	MANCHESWAR P.S. /672 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/38494/2024	SHIVAM SONI	SOUMYA RANJAN DAS	PLANTSITE /994 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/38496/2024	PRATIVA MISHRA	BIJAYA KUMAR RAGADA	DHARMASALA /870 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/38497/2024	SHYAM SUNDRA RAY	SWARAJ PATEL	SUNDARGARH TOWN /408 /2024	AOR20220000246C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/38499/2024	SK. AFTAR@GUDU	ANNADA SANKAR JENA	PURI SADAR /329 /2024	AOR20220000014C202400049
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/38501/2024	KAILASH PATRA @ CHANDA	ANSHUMAN PANDA	SAHADEV KHUNTA /398 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/38504/2024	NEELAMADHAB SAHOO	SAYANTAN PANDA	SUBALAYA /236 /2024	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/38506/2024	STATE OF ODISHA JHUNILATA SAHOO VS	PRATEK PARIJA VS	// DHARMASALA /870 /2024 ()	
308	D-ABLAPL/38507/2024	STATE OF ODISHA ABHILASH SAHOO VS	PRATEIK PARIJA VS	// DHARMASALA /870 /2024 ()	
309	D-ABLAPL/38508/2024	STATE OF ODISHA KARTIK MAHARANA VS	PRATEK PARIJA VS	// DHARMASALA /870 /2024 ()	
310	D-ABLAPL/38509/2024	STATE OF ODISHA PUSPALATA SAHOO VS	PRATEK PARIJA VS	// DHARMASALA /870 /2024 ()	
311	D-ABLAPL/38510/2024	STATE OF ODISHA SANTOSH SAHOO VS	PRATEIK PARIJA VS	// DHARMASALA /870 /2024 ()	
312	D-ABLAPL/38511/2024	STATE OF ODISHA ABHINASH SAHOO @ SAHU VS STATE OF ODISHA	PRATEK PARIJA VS	// DHARMASALA /870 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :19/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/53109/2024 GUAP/ /	SUSANTA KUMAR PAL MP	ANJAN KUMAR BISWAL	29/2024
2	D-GUAP/53113/2024 GUAP/ /	HRUDAY RANJAN MOHANTA MP	ANJAN KUMAR BISWAL	30/2024
3	D-CRLMA/37114/2024 CRLMA/ /	KSHIROD KUMAR SINGH @ SAMANTA MP	TRILOCHAN BARIK	61/2024
4	D-TRPCRL/38500/2024 TRPCRL/ /	DEBARAJ BEHERA MP	TANMAYA KUMAR MOHANTY	105/2024
5	D-MSA/5/2016 MSA/5/2016	BASANTI KUMARI SINGH MP	M/S.SIDHARTHA MISHRA(A),R.R.MOHANTY,M/S.PRAMOD KU.ROUT	110/2024
6	D-STREV/53054/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	110/2024
7	D-STREV/53054/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	111/2024
8	D-JCRLA/26109/2024 JCRLA/145/2024	SONU MAHAKUD MP	ADV.	295/2024
9	D-JCRLA/26109/2024 JCRLA/145/2024	SONU MAHAKUD MP	ADV.	296/2024
10	D-JCRLA/26109/2024 JCRLA/145/2024	SONU MAHAKUD MP	ADV.	297/2024
11	D-TRP(C)/53153/2024 TRP(C)/ /	BISHNU PRIYA MISHRA MP	AMITAV TRIPATHY	437/2024
12	D-LAA/51260/2024 LAA/ /	GOPAL CHANDRA NEGI MP	SUSANTA KUMAR DASH	455/2024
13	D-CONTC/16536/2024 CONTC/2953/2024	PRASANNA KUMAR SAHOO MP		495/2024
14	D-CMAPL/53088/2024 CMAPL/ /	SURENDRANATH DAS MP	ADV.	642/2024
15	D-CMAPL/53175/2024 CMAPL/ /	NARENDRA BADU MP	ADV.	643/2024
16	D-CMAPL/53178/2024 CMAPL/ /	GOURANGA MAHAL MP	ADV.	644/2024
17	D-SA/181/2000 SA/181/2000	NARAYAN MP	M/S.P.K.MOHAPATRA	1150/2024
18	D-SA/181/2000 SA/181/2000	NARAYAN MP	M/S.P.K.MOHAPATRA	1151/2024
19	D-SA/181/2000 SA/181/2000	NARAYAN MP	M/S.P.K.MOHAPATRA	1152/2024
20	D-SA/181/2000 SA/181/2000	NARAYAN MP	M/S.P.K.MOHAPATRA	1153/2024
21	D-CRLREV/38424/2024 CRLREV/ /	MURALIDHAR MOHAPATRA MP	ANUGRAHA NARAYAN SAMANTRAY	1184/2024
22	D-CRLREV/38424/2024 CRLREV/ /	MURALIDHAR MOHAPATRA MP	ANUGRAHA NARAYAN SAMANTRAY	1185/2024
23	D-CRLREV/38424/2024 CRLREV/ /	MURALIDHAR MOHAPATRA MP	ANUGRAHA NARAYAN SAMANTRAY	1186/2024
24	D-CRLREV/38052/2024 CRLREV/ /	JYOTI PRAKASH MISHRA MP	JUGALA KISHORE PANDA	1187/2024
25	D-CRLREV/283/2023 CRLREV/283/2023	NILKANTA DAS MP		1188/2024
26	D-RSA/52254/2024	ANTARJAMI MOHAPATRA	UPENDRA KUMAR SAMAL	

	RSA/496/2024	MP		1492/2024
27	D-CMP/53034/2024 CMP/ /	GADADHAR MISHRA MP	SWARUP KUMAR PATNAIK	1533/2024
28	D-CMP/52256/2024 CMP/1465/2024	NALLA GOVIND RAO MP	BHABANI SANKAR TRIPATHY (1)	1534/2024
29	D-CMP/48596/2024 CMP/ /	ORISSA RASHTRAABHASA PARISHAD,JACABIBIKANANDA UDGATA MP	ABHIRAM BISHNU PRAMAN	1535/2024
30	D-CMP/53203/2024 CMP/ /	RAJKISHORE DASH MP	PRAJNA SARITA MOHANTY	1536/2024
31	D-BLAPL/33287/2024 BLAPL/11260/2024	JAMAN SANKAR DORA MP		1664/2024
32	D-BLAPL/32499/2024 BLAPL/11087/2024	SURYA @ SURYAKANTA SAHU MP	JUGALA KISHORE PANDA	1665/2024
33	D-BLAPL/267/2024 BLAPL/592/2024	SANDEEP KUMAR CHOUDHURY MP		1666/2024
34	D-BLAPL/27124/2024 BLAPL/9148/2024	LAKHAN SINGH MP	SARBESWAR SAHOO	1667/2024
35	D-ABLAPL/36950/2024 ABLAPL/14150/2024	KUMBRIKA GHASI @ GHASI PATIKA MP		2918/2024
36	D-ABLAPL/29177/2024 ABLAPL/11006/2024	DIPASH PRADHAN @ CHIKU MP		2919/2024
37	D-ABLAPL/31301/2024 ABLAPL/12581/2024	KHYAMASAGAR BHUE MP		2921/2024
38	D-ABLAPL/36080/2024 ABLAPL/13941/2024	NIMAIN CHARAN DAS MP	PABITRA KUMAR NAYAK	2922/2024
39	D-ABLAPL/36894/2024 ABLAPL/14123/2024	DAYASAGAR MEHER MP		2923/2024
40	D-ABLAPL/36740/2024 ABLAPL/14067/2024	NIRAJ KU RAY @ NIRAJ RAY @ NIRAJ KUMAR RAY MP		2924/2024
41	D-ABLAPL/32783/2024 ABLAPL/12406/2024	MINU NAIK @ MINATI NAYAK MP	PREMARAJ GOUDA	2925/2024
42	D-ABLAPL/9210/2020 ABLAPL/9210/2020	AMIYA TRIPATHY MP		2926/2024
43	D-ABLAPL/7168/2022 ABLAPL/7168/2022	DINESH NAIK @ DINA MP		2927/2024
44	D-ABLAPL/32750/2024 ABLAPL/12368/2024	PRABHASH KU MALLICK MP		2928/2024
45	D-ABLAPL/32676/2024 ABLAPL/12285/2024	PRABHASH KUMAR MALLICK MP		2929/2024
46	D-ABLAPL/1357/2020 ABLAPL/1357/2020	NIRAN PADHAN MP		2930/2024
47	D-ABLAPL/29090/2024 ABLAPL/10804/2024	SOMNATH BARIHA MP	PRASANTA KUMAR ROUTRAY	2931/2024
48	D-MACA/53031/2024 MACA/ /	BISWANATH CHOUDHURY MP	PRADEEP KUMAR MISHRA	3027/2024
49	D-MACA/53031/2024 MACA/ /	BISWANATH CHOUDHURY MP	PRADEEP KUMAR MISHRA	3028/2024
50	D-MACA/369/2020 MACA/369/2020	THE DIVISIONAL MANAGER,NATIONAL INSURANCE COMPANY LTD. MP	ISSURKUMAR NATH	3029/2024
51	D-MACA/666/2020 MACA/666/2020	DIVISIONAL MANAGER,THE ORIENTAL INSURANCE COMPANY LIMITED MP	ISSURKUMAR NATH	3030/2024
52	D-MACA/49439/2024 MACA/1301/2024	M/S ORIENTAL INSURANCE CO. LTD., BALASORE MP	ISSURKUMAR NATH	3031/2024
53	D-MACA/51277/2024 MACA/ /	M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP	SUBRAT SATPATHY	3032/2024
54	D-MACA/49480/2024 MACA/1304/2024	NATIONAL INSURANCE COMPANY LTD., BIBEKANANDA UDGATA MP		3033/2024
55	D-MACA/53097/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,KHURDA MP	ISSURKUMAR NATH	3034/2024
56	D-MACA/51708/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., BALASORE MP	ISSURKUMAR NATH	3035/2024
57	D-MACA/806/2019 MACA/806/2019	SUDHIR KU.PAHAN MP	BINAYAK PR.MOHANTY	3036/2024

58	D-MACA/53122/2024 MACA/ /	PRIYA RANJAN PATRA MP	SOMANATH NANDA	3037/2024
59	D-MACA/53188/2024 MACA/ /	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BILASPUR MP	ADAM DALI KHAN	3038/2024
60	D-MACA/53191/2024 MACA/ /	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE CO. LTD., JAYAPUR MP	ADAM DALI KHAN	3039/2024
61	D-MACA/53199/2024 MACA/ /	THE TATA AIG GENERAL INSURANCE CO. LTD., KOLKATA MP	ADAM DALI KHAN	3040/2024
62	D-MACA/53197/2024 MACA/ /	G.M.,M/S SRIRAM GENERAL INSURANCE CO. LTD., KOLKATA MP	ADAM DALI KHAN	3041/2024
63	D-CRLA/35720/2024 CRLA/1212/2024	PRASANTA NAHAK MP	RAJU KUMAR SATPATHY	3308/2024
64	D-CRLA/35720/2024 CRLA/1212/2024	PRASANTA NAHAK MP	RAJU KUMAR SATPATHY	3309/2024
65	D-CRLA/38423/2024 CRLA/ /	NARAYAN SETHI MP	LALATENDU SAMANTARAY	3310/2024
66	D-CRLA/38423/2024 CRLA/ /	NARAYAN SETHI MP	LALATENDU SAMANTARAY	3311/2024
67	D-CRLA/15292/2024 CRLA/522/2024	BARUN ROHIDAS MP	LAXMINARAYAN PATEL	3312/2024
68	D-CRLA/38447/2024 CRLA/ /	SUNIL KUMAR PRADHAN@TIKU@CHIKURANJAN KUMAR PRADHAN MP		3313/2024
69	D-CRLA/38447/2024 CRLA/ /	SUNIL KUMAR PRADHAN@TIKU@CHIKURANJAN KUMAR PRADHAN MP		3314/2024
70	D-CRLA/38467/2024 CRLA/ /	PUSPARAJ MAJHI MP	RABINDRA NATH PRUSTY	3315/2024
71	D-CRLA/38467/2024 CRLA/ /	PUSPARAJ MAJHI MP	RABINDRA NATH PRUSTY	3316/2024
72	D-CRLA/38472/2024 CRLA/ /	PRESTIGE PRADHAN MP	MANAS KUMAR CHAND	3317/2024
73	D-CRLA/38472/2024 CRLA/ /	PRESTIGE PRADHAN MP	MANAS KUMAR CHAND	3318/2024
74	D-CRLA/35391/2024 CRLA/ /	RAHUL BARIK MP	PRINCE PATNAIK	3319/2024
75	D-CRLA/38479/2024 CRLA/ /	RAJESH CHHURIA MP	SAROJ KUMAR PATI	3320/2024
76	D-CRLA/38479/2024 CRLA/ /	RAJESH CHHURIA MP	SAROJ KUMAR PATI	3321/2024
77	D-CRLA/38505/2024 CRLA/ /	BISWA BHUSAN BISWAL MP	RAMANI KANTA PATTANAIAK	3322/2024
78	D-CRLMC/38407/2024 CRLMC/ /	SANTOSH KUMAR KHATUA MP	TRILOCHAN NANDA	3404/2024
79	D-CRLMC/17809/2024 CRLMC/2327/2024	PRASANTA KUMAR GIRI MP		3405/2024
80	D-CRLMC/4331/2023 CRLMC/4331/2023	KISHOR TANDI MP		3406/2024
81	D-CRLMC/38430/2024 CRLMC/ /	BULU @ PRADEEP KUMAR HAZARY MP	RAVI SHANKAR SAMAL	3407/2024
82	D-CRLMC/38452/2024 CRLMC/ /	ANANTA KU. PADHAN MP	BIDYADHAR MANSING	3408/2024
83	D-CRLMC/38457/2024 CRLMC/ /	KUNA BADHEI @ AMULYA MOHAPATRA MP	TRILOCHAN BARIK	3409/2024
84	D-CRLMC/38475/2024 CRLMC/ /	LOOK AT ME ENTERPRISE, BALASORE MP	VIVEKANANDA JENA	3410/2024
85	D-CRLMC/38486/2024 CRLMC/ /	SANTOSH KUMAR PAUL MP	GOURAV MOHANTY	3411/2024
86	D-CRLMC/38495/2024 CRLMC/ /	RATHA PUNJI MP	DURGAPRASAD SANGRAMJIT MALLICK	3412/2024
87	D-WA/53018/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	8748/2024
88	D-WA/53018/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	8749/2024
89	D-WA/53018/2024	STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	

	WA/ /	MP		8750/2024
90	D-WA/53019/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		8751/2024
91	D-WA/53019/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		8752/2024
92	D-WA/53019/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		8753/2024
93	D-WA/53020/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8754/2024
94	D-WA/53020/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8755/2024
95	D-WA/53022/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8756/2024
96	D-WA/53022/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8757/2024
97	D-WA/53023/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8758/2024
98	D-WA/53023/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8759/2024
99	D-WA/53024/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8760/2024
100	D-WA/53024/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8761/2024
101	D-WA/53024/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8762/2024
102	D-WA/53025/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		8763/2024
103	D-WA/53025/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		8764/2024
104	D-WA/53025/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		8765/2024
105	D-WA/53055/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8766/2024
106	D-WA/53055/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8767/2024
107	D-WA/53055/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8768/2024
108	D-WA/53026/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8769/2024
109	D-WA/53026/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8770/2024
110	D-WA/53057/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8771/2024
111	D-WA/53057/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8772/2024
112	D-WA/53057/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8773/2024
113	D-WA/53027/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8774/2024
114	D-WA/53027/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8775/2024
115	D-WA/53058/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8776/2024
116	D-WA/53058/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8777/2024
117	D-WA/53058/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8778/2024
118	D-WA/53076/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8779/2024
119	D-WA/53076/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8780/2024
120	D-WA/53076/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A.	
	WA/ /	MP		8781/2024

121	D-WA/53028/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8782/2024
122	D-WA/53028/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8783/2024
123	D-WA/53077/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8784/2024
124	D-WA/53077/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8785/2024
125	D-WA/53077/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8786/2024
126	D-WA/53051/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8787/2024
127	D-WA/53051/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8788/2024
128	D-WA/53051/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8789/2024
129	D-WA/53063/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8790/2024
130	D-WA/53063/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8791/2024
131	D-WA/53063/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8792/2024
132	D-WA/53069/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8793/2024
133	D-WA/53069/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8794/2024
134	D-WA/53069/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8795/2024
135	D-WA/53071/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8796/2024
136	D-WA/53071/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8797/2024
137	D-WA/53071/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8798/2024
138	D-WA/53163/2024 WA/ /	SANJAY KUMAR PATEL MP	SOUMENDRA PATTANAİK	8799/2024
139	D-WA/53074/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8800/2024
140	D-WA/53093/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8801/2024
141	D-WA/53074/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8802/2024
142	D-WA/53093/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8803/2024
143	D-WA/53093/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8804/2024
144	D-WA/53074/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8805/2024
145	D-WA/53095/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8806/2024
146	D-WA/53095/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8807/2024
147	D-WA/53095/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8808/2024
148	D-WA/53117/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8809/2024
149	D-WA/53117/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8810/2024
150	D-WA/53117/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8811/2024
151	D-WA/53094/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8812/2024
152	D-WA/53094/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	

	WA/ /	MP		8813/2024
153	D-WA/53094/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8814/2024
154	D-WA/53118/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8815/2024
155	D-WA/53118/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8816/2024
156	D-WA/53118/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8817/2024
157	D-WA/53111/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8818/2024
158	D-WA/53111/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8819/2024
159	D-WA/53111/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8820/2024
160	D-WA/53112/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8821/2024
161	D-WA/53112/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8822/2024
162	D-WA/53112/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8823/2024
163	D-WP(C)/53016/2024	KAMALA KUMARI SETHI	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/32239/2024	MP		17278/2024
164	D-WP(C)/53021/2024	ANIL KUMAR BISWAL	BABITA KUMARI PATTANAIAK	
	WP(C)/32222/2024	MP		17279/2024
165	D-WP(C)/53029/2024	MANDEEP SINGH	ASHIS KUMAR MISHRA	
	WP(C)/32300/2024	MP		17280/2024
166	D-WP(C)/53030/2024	BAPTIST CHURCH, CHANDBALI, BHADRAKOPINATH MISHRA		
	WP(C)/32247/2024	MP		17281/2024
167	D-WP(C)/40914/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CENTINAKANDA BEHURIA		
	WP(C)/26147/2024	MP		17282/2024
168	D-WP(C)/53033/2024	SATYABHAMA DEVI WELFARE TRUST, KHORINATH MISHRA		
	WP(C)/32250/2024	MP		17283/2024
169	D-WP(C)/52609/2024	SUBAS KUMAR PRADHAN	BRAJA MOHAN SARANGI	
	WP(C)/32205/2024	MP		17284/2024
170	D-WP(C)/44867/2024	LAXMIDHAR JENA		
	WP(C)/26483/2024	MP		17285/2024
171	D-WP(C)/53039/2024	SUNITA KUMARI PATTANAYAK	MANOJA KUMAR KHUNTIA	
	WP(C)/32227/2024	MP		17286/2024
172	D-WP(C)/52781/2024	DEVALAL LAKDA	DHIRENDRA KUMAR MOHAPATRA	
	WP(C)/32044/2024	MP		17287/2024
173	D-WP(C)/53049/2024	PRADEEP GOCHHAYAT	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		17288/2024
174	D-WP(C)/52856/2024	M/S BABAMANI ROADWAYS AND BOREWELL KUMAR DASH		
	WP(C)/32126/2024	MP		17289/2024
175	D-WP(C)/10170/2015	BIPIN BIHARI DAS	M/S.DEEPALI MAHAPATRA	
	WP(C)/10170/2015	MP		17290/2024
176	D-WP(C)/53052/2024	BHUSHAN POWER AND STEEL LTD., SAMBASPUR KUMAR ACHARYA		
	WP(C)/ /	MP		17290/2024
177	D-WP(C)/53035/2024	SUPERINTENDING ENGINEER, BETNOTI SONAK MISHRA, BARIPADA		
	WP(C)/ /	MP		17291/2024
178	D-WP(C)/47182/2024	SWATI PRADHAN		
	WP(C)/27988/2024	MP		17292/2024
179	D-WP(C)/53036/2024	SUPERINTENDING ENGINEER, BETNOTI SONAK MISHRA, BARIPADA		
	WP(C)/ /	MP		17293/2024
180	D-WP(C)/52614/2024	CHANDAMANI LOHAR	NIRANJAN LENKA	
	WP(C)/ /	MP		17294/2024
181	D-WP(C)/33714/2024	KAILASH CHANDRA SAHOO	NIRANJAN LENKA	
	WP(C)/19243/2024	MP		17295/2024
182	D-WP(C)/53070/2024	MANOJ DIGAL @ MANOJ KUMAR DIGAL	DIBYAJYOTI SAHOO	
	WP(C)/32256/2024	MP		17296/2024
183	D-WP(C)/53073/2024	BIDYADHAR SAHU	GOPAL PRASAD JENA	
	WP(C)/ /	MP		17297/2024

184	D-WP(C)/53073/2024 WP(C)/ /	BIDYADHAR SAHU MP	GOPAL PRASAD JENA	17298/2024
185	D-WP(C)/53079/2024 WP(C)/ /	BIKASH MAHAPATRA @ PATRA MP	BYOMOKESH SAHOO	17299/2024
186	D-WP(C)/53087/2024 WP(C)/ /	MAA BISHALAXMI S.H.G. UDYAN, RAJAN MP	BUKRA MICHANDRA GHADAI	17300/2024
187	D-WP(C)/40845/2024 WP(C)/23855/2024	RASHMI RANJAN ROUT MP	SIDHARTHA MISHRA	17301/2024
188	D-WP(C)/48303/2024 WP(C)/29000/2024	AKSHAYA KUMAR BARIK MP		17302/2024
189	D-WP(C)/53090/2024 WP(C)/ /	AHALYA LENKA MP	BINAYA KUMAR MOHANTY	17303/2024
190	D-WP(C)/45094/2024 WP(C)/26424/2024	MANAGING COMMITTEE CHRIST COLLEGE MP	SWAPNESHROY, CUTTACK	17304/2024
191	D-WP(C)/49290/2024 WP(C)/30187/2024	SUMITRA JENA MP	SURESH CHANDRA DASH	17305/2024
192	D-WP(C)/35431/2023 WP(C)/35431/2023	SATYABAN BARAL MP		17306/2024
193	D-WP(C)/53096/2024 WP(C)/ /	TEJRAJ MAKAR MP	SEVATI SOREN	17307/2024
194	D-WP(C)/53099/2024 WP(C)/32290/2024	DINESH KUMAR SAHOO MP	ABHISHEK MOHANTY	17308/2024
195	D-WP(C)/35576/2024 WP(C)/20332/2024	PRAVATI RANI PADHI MP		17309/2024
196	D-WP(C)/51862/2024 WP(C)/ /	PURNA CHANDRA MEHER MP	RAJJEET ROY	17310/2024
197	D-WP(C)/53106/2024 WP(C)/ /	SAPTPAL SINGH GILL MP	PRADIPTA VARMA	17311/2024
198	D-WP(C)/51962/2024 WP(C)/31674/2024	SANDEEP KUMAR SAHOO MP	SAURAV TIBREWAL	17312/2024
199	D-WP(C)/53116/2024 WP(C)/ /	BISWAJIT ROUTRAY MP	SUBASH CHANDRA RATH	17313/2024
200	D-WP(C)/53120/2024 WP(C)/ /	M/S. B.R.SPONGE AND POWER LTD, SUNDERGARH MP	ERUNARA ANAJAN DAS	17314/2024
201	D-WP(C)/53124/2024 WP(C)/ /	KRUSHNA CHANDRA PANDEY MP	BHOJARAJ SETH	17315/2024
202	D-WP(C)/12610/2022 WP(C)/12610/2022	SUJATA MOHANTA MP	MANOJ KUMAR MOHANTY	17316/2024
203	D-WP(C)/53123/2024 WP(C)/ /	RIKHIRAM CHANDRAKAR MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	17317/2024
204	D-WP(C)/53128/2024 WP(C)/ /	M/S. SAMPERK ADVERTISING PRIVATE LTD, MP	UDIT KUTTIKARANANAJAN DAS	17318/2024
205	D-WP(C)/53130/2024 WP(C)/ /	GOURAV DAS MP	RABINDRA KUMAR PRUSTY	17319/2024
206	D-WP(C)/53131/2024 WP(C)/ /	JANARDAN HARICHANDAN MP	SUBHASIS MOHAPATRA	17320/2024
207	D-WP(C)/53136/2024 WP(C)/ /	MURALIDHAR BEHERA MP	KOUSIK ANANDA GURU	17321/2024
208	D-WP(C)/32729/2020 WP(C)/32729/2020	RABI NARAYAN SAHU MP	SOUMYA MISHRA	17322/2024
209	D-WP(C)/53140/2024 WP(C)/ /	CHANDRALOK MARKET WELFARE TRUST MP	SIDHARTHA MISHRA	17323/2024
210	D-WP(C)/53144/2024 WP(C)/ /	THE MANAGER, NEW INDIA ASSURANCE MP	PRASANTA KUMAR MOHANTY, CHANDIWAR BRANCH, CUTTACK	17324/2024
211	D-WP(C)/53146/2024 WP(C)/ /	MAA BANADURGA WOMEN S H G , KARANWADI MP	SWADYANBI SREDEVPUR, BHADRAK	17325/2024
212	D-WP(C)/30635/2024 WP(C)/17406/2024	SARASWATI SETHY MP	DHIRENDRA KUMAR DAS	17326/2024
213	D-WP(C)/53152/2024 WP(C)/ /	HRUDANANADA ACHARYA MP	AMITAV TRIPATHY	17327/2024
214	D-WP(C)/53154/2024 WP(C)/ /	DHABALESWAR PRADHAN MP	RABINDRA KUMAR PATNAIK	17328/2024
215	D-WP(C)/53156/2024	SUDHIRANJAN MOHAPATRA	SAROJA KANTA SAMAL	

	WP(C)/ /	MP		17329/2024
216	D-WP(C)/50930/2024	PRAMOD KUMAR NAYAK	PRADEEP KUMAR DAS	
	WP(C)/30869/2024	MP		17330/2024
217	D-WP(C)/53160/2024	SECRETARY, PARADIP-JAGATSINGHPUR	KRISHNA MURTI WELFARE TRUST (PJRIT)	
	WP(C)/ /	MP		17331/2024
218	D-WP(C)/53164/2024	BHANUPRIYA MOHANTY	JAGANNATH BHUYAN	
	WP(C)/ /	MP		17332/2024
219	D-WP(C)/53091/2024	M/S. NEELADRI STRUCTURAL ENGINEERING	KITIKESWARI, BHUBANESWAR	
	WP(C)/ /	MP		17333/2024
220	D-WP(C)/53168/2024	KSHYAMA PRASAD DURIA	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		17334/2024
221	D-WP(C)/53170/2024	SEEMA SAMANTARAY	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		17335/2024
222	D-WP(C)/53172/2024	JHUNU RANI PRADHAN	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		17336/2024
223	D-WP(C)/53174/2024	NARGIS JAHAN	SOUMYA SOCHARITA DEO	
	WP(C)/ /	MP		17337/2024
224	D-WP(C)/53179/2024	BAISHNAB NAYAK	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		17338/2024
225	D-WP(C)/53189/2024	SANGRAM KESHARI ROUT	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17339/2024
226	D-WP(C)/53195/2024	ASHOK RAM PATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17340/2024
227	D-WP(C)/53198/2024	BHAKTA RANJAN MALLICK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17341/2024
228	D-WP(C)/53200/2024	CHUMKI GOUDA	RANJIT SAMAL	
	WP(C)/ /	MP		17342/2024